

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3845
ANSWERED ON:19.04.2005
MODERNISATION OF POLICE FORCE
Meghwal Shri Kailash;Verma Shri Ravi Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether grants are provided by the Government for reconstitution and modernization of police force in various States of the country;
- (b) if so, the details thereof and the amount granted during each of the last three years and current financial year, State-wise;
- (c) the criteria adopted by the Government for providing such grants;
- (d) whether such amount has been fully utilized by the each State Government for the purpose for which it was provided;
- (e) if so, the details thereof;
- (f) whether some States including Rajasthan have made any demand for some special grant from the Union Government for various schemes and programmes relating to police force;
- (g) if so, the details thereof; and
- (h) the time by which approval is likely to be accorded to this demand of the State Governments?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) : Yes, Sir. Under the Scheme for Modernization of State Police Forces, assistance is provided by the Central Government to equip the State Police Forces with latest weaponry, communication equipment, mobility, safe police stations and for police housing etc.

(b): The Central assistance released to the States during the last three years are as under :-

2002-03.1	:	Rs.695.00 crore
2003-04	:	Rs.705.27 crore
2004-05	:	Rs.960.00 crore

The State-wise releases is given in the Annexure-I. For the year, 2005-06, Rs.900 crore has been allocated in the BE 2005-06.

(c): The Central allocation to the States is done on the basis of their population, strength of police force, number of police stations and crime rate.

(d) and (e) : No, Sir. The utilization of funds as reported by the State Governments from 2000-01 to 2003-04 is given at Annexure-II..

(f) to (h) : The Scheme was originally operated on a 50 : 50 cost sharing basis. The State Governments have been requesting for higher Central allocation since they could not contribute their matching share. From 2003-04 the Central funding has been changed from 50 : 50 basis to 100%, 75% and 60% Central funding by categorizing the States into A, B1 and B2 categories on the basis of insurgency / militancy including cross border terrorism being faced by the States. Even thereafter, a number of States have been asking for re-categorization of the States. A new proposal in this regard is under consideration of the Government.

ANNEXURE-I

ANNEXURE AS REFERRED TO AT PART (b) OF THE REPLY TO LOK SABHA UNSTARRED QUESTION NO.3845 FOR ANSWER ON 19-4-2005.

(Rs. in crore)

Name of State Central Central Central
releases releases releases
2002-03 2003-04 2004-05
(provisional)

Andhra Pradesh	81.32	69.46	81.07
Arunachal Pradesh	5.20	7.24	7.69
Assam	16.50	36.52	40.64
Bihar	11.50	0.43\$	47.97
Chhatisgarh	16.70	17.47	28.26
Goa	2.00	1.40	0.28
Gujarat	50.00	42.21	39.12
Haryana	22.10	20.00	20.12
Himachal Pradesh	6.20	0.69	3.66
J&K	28.50	25.00	105.01
Jharkhand	12.73	8.50	22.22
Karnataka	75.00	69.31	59.25
Kerala	25.13	22.00	26.44
Madhya Pradesh	51.33	48.24	40.00
Maharashtra	67.94	62.84	78.88
Manipur	0.73	11.50	16.13
Meghalaya	0.55	5.29	8.78
Mizoram	5.50	8.47	7.03
Nagaland	9.95	21.00	13.45
Orissa	16.76	21.91	25.62
Punjab	32.10	19.34	21.65
Rajasthan	16.17	43.10	46.10
Sikkim	0.09 #	00.94	3.51
Tamil Nadu	68.10	54.98	54.76
Tripura	5.60	12.83	10.17
Uttar Pradesh	60.39	65.02	110.61
Uttaranchal	6.58	7.41	7.99
West Bengal	0.33 #	2.17	33.59

TOTAL 695.00 @ 705.27 960.00

= Amount indicated against Sikkim and West Bengal is only for POLNET Project.
@ = includes an amount of Rs.8.78 crore for POLNET Project in all States.

ANNEXURE-II

ANNEXURE AS REFERRED TO AT PART (d) & (e) OF THE REPLY TO LOK SABHA UNSTARRED QUESTION NO.3845 FOR ANSWER ON 19-4-2005.

Scheme for Modernization of State Police forces - 2000-01 to 2003-04 - funds released / utilization position

(Rs. in crore) (Position as on 31-12-2004)

Name of State	Annual alloc- ation	Actual funds rele- ased tion	Utiliz- ation	Utiliz- ation	% of funds rele- ased tion	Actual funds rele- ased tion	Utiliz- ation	Utiliz- ation	% of funds rele- ased tion	Central funds rele- ased tion	Utiliz- ation	Utiliz- ation	% of funds rele- ased tion
	(2000-01)	(2000-01)	(2000-01)	(2000-01)	(2000-01)	(2001-02)	(2001-02)	(2001-02)	(2001-02)	(2001-02)	(2001-02)	(2001-02)	(2001-02)
	State share	State share	State share	State share	State share	State share	State share	State share	State share	State share	State share	State share	State share
	put to-	put to-	put to-	put to-	put to-	put to-	put to-	put to-	put to-	put to-	put to-	put to-	put to-
	gether)	gether)	gether)	gether)	gether)	gether)	gether)	gether)	gether)	gether)	gether)	gether)	gether)

Andhra Pr.	82.00	72.02	144.04	100%	77.20	154.40	100%	81.32	160.79	98.87%	69.46	21.44	18.52%
Arunachal Pr.	05.20	01.15	01.39	60.43%	04.45	7.88	89.34%	5.20	2.79	25.43%	7.24	1.72	17.82%
Assam	38.70	36.575	34.89	47.69%	38.59	33.53	43.44%	16.50	13.73	59.70%	36.52	27.81	38.08%
Bihar	54.00	57.585	100.80	86.89%	54.00	10.05	17.64%	11.50	13.43	58.39%	0.43\$	0.43	100.00%
Chhatisgarh	19.00	20.575	41.01	99.67%	21.97	41.48	94.41%	16.70	29.41	88.10%	17.47	11.82	53.00%
Goa	02.00	02.02	03.54	87.52%	02.00	2.50	62.50%	2.00	2.20	55.00%	1.40	2.09	89.70%
Gujarat	50.00	59.76	111.55	93.00%	50.00	92.59	92.59%	50.00	92.00	92.00%	42.21	70.35	100.00%
Haryana	22.10	28.325	56.67	100.00%	24.46	48.92	100%	22.10	44.20	100%	20.00	20.00	100.00%

Himachal Pr.	06.70	01.34	01.34	100%	06.38	6.32	49.53	6.20	0.30	4.83	0.69	0.69	100.00%
J&K	28.50	30.825	61.65	100%	28.50	52.20	92.00%	28.50	43.57	76.44%	25.00	00.00	Nil
Jharkhand	18.00	40.15	66.85	83.25%	28.93	55.47	95.85%	12.73	24.84	97.53%	8.50	7.14	63.02%
Karnataka	75.00	82.85	165.70	100.00%	76.90	153.62	99.78%	75.00	137.66	91.77%	69.31	107.29	77.39%
Kerala	31.50	29.28	53.59	91.49%	31.16	57.48	99.33%	25.13	50.26	100%	22.00	36.67	100.00%
Madhya Pr.	53.00	54.49	108.97	100%	53.00	102.63	96.82%	51.33	70.76	68.93%	48.24	31.82	32.98%
Maharashtra	92.10	83.10	140.34	84.44%	92.10	182.55	99.10%	67.94	113.51	98.26%	62.84	30.47	29.09%
Manipur	10.50	04.10	3.54	43.17%	04.95	2.37	23.93%	0.73	0.30	20.54%	11.50	4.84	42.09%
Meghalaya	5.50	01.54	01.54	50%	05.19	5.49	52.89%	0.55	1.10	100%	5.29	2.63	37.30%
Mizoram	5.50	04.95	09.91	100%	05.50	11.00	100%	5.50	5.50	50.00%	8.47	1.76	15.59%
Nagaland	13.50	02.84	05.68	100%	13.46	26.94	100%	9.95	19.90	100%	21.00	0.47	1.68%
Orissa	30.50	30.575	30.575	100%	30.50	30.50	100%	16.76	29.69	88.57%	21.91	16.88	45.85%
Punjab	32.10	35.76	70.62	98.73%	32.10	30.02	46.77%	32.10	19.97	31.11%	19.34	5.01	15.54%
Rajasthan	61.10	45.525	91.05	100%	61.10	89.19	72.98%	16.17	30.24	94.11%	43.10	7.88	10.97%
Sikkim	03.20	01.83	00.21	05.73%	2.87	1.78	31.01%	0.09 #	00.00	0.0.00	00.94	0.69	55.20%
Tamil Nadu	68.10	76.50	150.20	100.00%	68.10	136.20	100%	68.10	136.20	100.00%	54.98	83.85	91.51%
Tripura	05.60	06.39	12.79	100%	05.60	10.31	92.05%	5.60	5.07	45.26%	12.83	1.60	12.50%
Uttar Pr.	123.52	123.97	219.69	88.61%	116.05	194.68	83.88%	60.39	103.05	85.32%	65.02	21.72	20.04%
Uttaranchal	06.58	05.50	10.04	91.18%	08.44	16.88	100.00%	6.58	12.12	92.09%	7.41	7.47	50.40%
West Bengal	56.50	60.475	67.57	55.87%	56.50	41.56	36.78%	0.33 #	00.00	00.00	2.17	0.95	26.24%

TOTAL 1000.0 1000.00 1765.745 88.37% 1000.00 1598.54 79.92% 695.00 @ 1162.59 83.63% 705.27 525.49 37.80%

Amount indicated against Sikkim and West Bengal is only for POLNET Project.
 @ includes an amount of Rs.8.78 crore for POLNET Project in all States.